

will be known only after bills from various agencies concerned and accounts from the Indian Olympic Association have been received and verified. It is estimated that the average expenditure per sports person could be about Rs. 30,000/-

(c) A detailed report from Indian Olympic Association on the performance of the Indian contingent is yet to be received to form a basis for such review.

(d) Does not arise.

Unlicensed water trolleys

296. SHRI VIRENDRA VERMA: SHRI RASHEED MASOOD; SHRIMATI KRISHNA KAUL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that many unlicensed water trolleys and water cooling plants are being run illegally in Delhi by unscrupulous trolley owners posing serious health hazards;

(b) whether any check has been exercised to know how far these water trolleys are being maintained according to the norms and standards laid down in this regard;

(c) if so, what is the outcome thereof;

(d) whether any inquiry has been made to know how the unlicensed water trolleys are being allowed to run unchecked; and

(e) if so, what action has been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Missing of parcels from cargo terminal of Indira Gandhi International Airport, New Delhi

297. SHRI M. S. GURUPADA-SWAMY:

SHRI CHATURANAN MISHRA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that more than 500 parcels including the parcels belonging to some Embassies in New Delhi have been reported missing from the Cargo terminal of the Indira Gandhi International Airport since it was commissioned in January, 1986;

(b) if so, what are the details thereof indicating their value;

(c) whether any inquiry has been conducted into the Rafter;

(d) whether it is a fact that the International Airport Authority of India has entrusted the security at the Cargo Unit to private Agency; and

(e) if so what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and

(b) Due to certain teething problems faced during the initial months of the commissioning of the New Air Cargo Terminal Complex at Delhi Airport, nearly 500 parcels had got misplaced at the Cargo Terminal. Almost all of them have since been located and delivered to the Consignees.

(c) Does not arise in view of (a) and (b) above.

(d) and (e) For administrative expediency, the watch and ward functions on the land-side of the Cargo terminal only has been entrusted to a private agency. The security on the air-side is with the Director of Civil Aviation Security.